

Committee on Private Members' Bills and Resolutions presented to the House on the 4th March, 1959."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th March, 1959."

The motion was adopted.

Mr. Deputy-Speaker: Bills to be introduced.

Shri Hem Raj. Absent.

Shri Ram Shankar Lal. Absent.

Shri Arjun Singh Bahaduria.

14.30 hrs.

HYDROGENATION OF OILS
(OFFENCES) BILL*

श्री अर्जुनसिंह भदौरिया (इटावा) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि सहकारी समितियों सम्बन्धी विधान को समेकित करने तथा उस में संशोधन करने वाले एक बिल को पेश करने की अनुमति दी जाए ।

The Minister of Law (Shri A. K. Sen): Sir, I have a point of order in regard to this. As you know, it is not the practice of the Government...

Mr. Deputy-Speaker: May I put it first?

The question is:

"That leave be granted to introduce a Bill to provide for prevention of Hydrogenation of Oils in India and for matters connected therewith."

Shri A. K. Sen: That is not the one. The hon. Member has moved for leave to introduce a Bill to consolidate and amend the law relating to Co-operative Societies. He did not move for leave to introduce the Hydrogenation of Oil Bill.

Mr. Deputy-Speaker: He is not moving for leave for that Bill?

Shri Arjun Singh Bhaduria: I am moving for leave to introduce the second Bill too.

Mr. Deputy-Speaker: First on the Order Paper is the Bill that I have mentioned and it has preference.

श्री अर्जुनसिंह भदौरिया : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत में तेलों को जमाने पर रोक लगाने और तत्सम्बन्धी बातों की व्यवस्था करने के लिए एक बिल को पेश करने की अनुमति दी जाए ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for prevention of Hydrogenation of Oils in India and for matters connected therewith."

The motion was adopted.

Shri Arjun Singh Bhaduria: I introduce the Bill.

14.32 hrs.

CO-OPERATIVE SOCIETIES BILL

श्री अर्जुनसिंह भदौरिया (इटावा) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि सहकारी समितियों सम्बन्धी विधान को समेकित करने तथा उस में संशोधन करने वाले एक बिल को पेश करने की अनुमति दी जाए ।